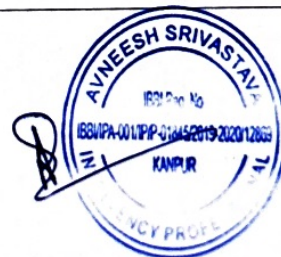


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHITHALA DEALERS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHITHALA DEALERS LIMITED
2.	Date of incorporation of corporate debtor	9 th November 2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2004PLC100372
5.	Address of the registered office and principal office (if any) of corporate debtor	Premises No. 2, Rupchand Roy Street, Room No. 210, 2nd Floor, Kolkata, West Bengal-700007
6.	Insolvency commencement date in respect of corporate debtor	24.06.2025 (Copy of Order received on 25.06.2025)
7.	Estimated date of closure of insolvency resolution process	21.12.2025 (180 days from the date of receipt of admission order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avneesh Srivastava IBBI/IPA-002/IP-P- 01845 /2019-2020/12869 AFA Valid upto: 30-06-2026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Srivastava Avneesh & Co, 2/7, 2nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur, Uttar Pradesh-208001 Email ID: caavneesh11@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 2/7, 2 nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur – 208001 Email ID: cirp.sdl@gmail.com
11.	Last date for submission of claims	08-07-2025 i.e. 14 days from the date of commencement of CIRP being 24.06.2025.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Not Applicable



Notice is hereby given that the Hon'ble NCLT, Kolkata Bench-I, ordered the commencement of Corporate Insolvency Resolution Process of the **Shithala Dealers Limited** vide its order dated 24.06.2025. Copy of the Order received on 25.06.2025.

Accordingly, the Creditors of **Shithala Dealers Limited**, are hereby called upon to submit their claims with proof on or before 08.07.2025 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Avneesh Srivastava
Interim Resolution Professional
IBBI/PA-002/IP-P- 01845 /2019-2020/12869
IBBI Reg. address: Srivastava Avneesh & Co,
2/7, 2nd Floor, 14/123A, Gopala Chambers,
Parade, Kanpur, Uttar Pradesh-208001
Email Id: caavneesh11@gmail.com

Date: 27.06.2025

Place: Kanpur

CURBS ON EXPORTS BY CHINA

Encourage output of specialty soil nutrients: Industry to govt

SANDIP DAS
New Delhi, June 26

WITH CHINA IMPOSING fresh restrictions on exports of water-soluble fertilisers, the industry has asked the government to encourage domestic production of these non-subsidised specialty soil nutrients.

These fertilisers are used largely for increasing yield of horticultural crops such as fruits and vegetables.

"Promoting domestic production of the fertiliser would reduce the fiscal burden of increasing usage of highly subsidised soil nutrients", Sushash Baidya, adviser, Soluble Fertilizer Industry Association (SFIA), told FE.

Buddhe, also a mentor at IIM, Nagpur incubation cell said the government has to step in to promote domestic production of such soil-nutrients to enhance crop yields, improve soil health, and increase nutrient use efficiency, compared to traditional fertilisers used in the soil.

Trade sources said that India does not have the tech-

DOMESTIC BOOST

■ Water-soluble fertilisers are used mainly for increasing yield of horticultural crops such as fruits and vegetables

■ Govt promoting domestic production to enhance crop yields, improve soil health, say experts

■ India lacks tech to produce specialty fertilisers as volumes of consumption is low

■ Of estimated 0.6MT consumption of these fertilisers, 80% imported from China

■ Over past four years, China has imposed restrictions on fertiliser exports



nology to produce specialty fertilisers as the volumes of consumption is still low for making economically viable manufacturing facilities in the country.

Currently, startups such as Ishita International have been engaged in producing customised water-soluble NPK in different nutrient combinations. There is a need to increase output of these non-subsidised soil nutrients.

Traditionally, these soil

nutrients have been used for horticultural crops, but it's being used for other crops such as wheat and soybean in recent months.

Out of the estimated 0.6 million tonne (MT) annual consumption of these specialty fertilisers, 80% is imported from China while only 10% produced domestically. Rest are sourced from countries, including Jordan and Saudi Arabia.

Over the past four years,

China has imposed restrictions on fertilizer exports primarily by delaying or withholding clearance.

"While earlier disruptions were short-term, the current halt is more stringent and appears to reflect a deeper, more sustained export control strategy from 2021," Rajib Chakraborty, president, SFIA said.

Engg exports to US up 10.4% in April-May

MUKESH JAGOTA
New Delhi, June 26

DESPITE HIGH ADDITIONAL tariffs on major components of the engineering sector, exports of these items to the US remained in the positive zone in May growing at 4.6% on year to \$1.75 billion, according to an analysis.

In April-May, exports of engineering goods to the US were up 10.4% to \$3.39 billion, according to Engineering Export Promotion Council (EEPC).

Overall in May, India's engineering exports to all countries

were down 0.82% on year to \$9.89 billion while in April-May engineering exports recorded 4.77% growth as it went up to \$19.40 billion.

US President Donald Trump's additional duties of 25% on steel and aluminium

and their products came into effect from March 12 this year but exports from these articles from India have continued to grow.

In April-May iron and steel exports to the US were up 170% on year to \$158.4 mil-

lion while products of iron and steel saw a growth of 10% to \$518.9 million.

Similarly, industrial machinery exports to the US were up 17% to \$774.1 million in the April-May period.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHITHALA DEALERS LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	SHITHALA DEALERS LIMITED
2. Date of incorporation of corporate debtor	9th November 2004
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2004PLC100072
5. Address of the registered office and principal office (if any) of corporate debtor	Flotronics No. 2, Rupchand Roy Street, Room No 210, 2nd Floor, Kolkata, West Bengal-700007
6. Insolvency commencement date in respect of corporate debtor	24.06.2025 (Copy of Order received on 25.06.2025)
7. Estimated date of closure of insolvency resolution process	21.12.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Address: Srivastava Anvesh & Co. 27, 2nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur, Uttar Pradesh-208001 Email ID: csiv.ash@gmail.com
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 27, 2nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur - 208001 Email ID: csiv.ash@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 27, 2nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur - 208001 Email ID: csiv.ash@gmail.com
11. Last date for submission of claims	06-07-2025 i.e. 14 days from the date of commencement of CIRP being 24.06.2025
12. Classes of creditors, if any, under whose (a) of subsection (36) of section 21, as ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as authorized representatives of creditors in a class (These names for each class) (as available at:	NA
14. (a) Relevant Forms and (b) Details of authorized representatives (as available at:	Web link: https://ibbi.gov.in/home/noticeboards Not Applicable

Notice is hereby given that the Hon'ble NCLT, Kolkata Bench-I, ordered the commencement of Corporate Insolvency Resolution Process of the **Shithala Dealers Limited** vide its order dated 24.06.2025. Copy of the Order received on 25.06.2025.

Accordingly, the Creditors of **Shithala Dealers Limited**, are hereby called upon to submit their claims with proof on or before 06.07.2025 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

The financial creditors shall submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Anvesh Srivastava
Interim Resolution Professional
IBB/PA-002/P.F. 01845/2019-2020/12859
IBBI Reg. address: Srivastava Anvesh & Co. 27, 2nd Floor, 14/123A, Gopala Chambers, Parade, Kanpur, Uttar Pradesh-208001
Date: 27.06.2025
Place: Kanpur
Email ID: caanvesh14@gmail.com

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11222/2025

HDFC Bank CEO fraud case: Bombay HC benches recuse from hearing

SEVERAL BENCHES OF the Bombay High Court have recused from hearing HDFC Bank CEO and MD Sashidhar Jagdishan's plea to quash an FIR of cheating and fraud registered against him on a complaint filed by the Lilavati Kirtilal Mehta Medical Trust. While some judges cited having worked with either the Trust or the lawyers appearing for it one judge on Thursday voluntarily disclosed that he held few shares of the HDFC Bank.

Senior counsel Amit Desai appearing for Jagdishan said they do not have an objection with the same but counsel

Niteen Pradhan appearing for the Trust took an objection. Pursuant to this, the bench of

Justices MS Sonkar and Jitendra Jain recused and said the matter shall be placed before another bench.

NATIONAL RESEARCH DEVELOPMENT CORPORATION
(An Enterprise of DSIR, Ministry of Science & Technology, Govt. of India)
29-22, Zamrudpur Community Centre, Kankaria Colony Extension, New Delhi 110048
Ph: +91 11 29240401-67, E-mail: incubation.centres@nrdc.in

Inviting Proposals from Start-ups for Incubation Centre at NRDC, New Delhi

NRDC invites applications from start-ups for physical or virtual incubation at its Incubation Centre in New Delhi. Funding support up to ₹ 2 Lakhs is provided to selected incubatees as per the terms & conditions. NRDC nurtures, mentors and handholds start-ups for their growth and establishment. For eligibility criteria and terms and conditions, please visit NRDC website www.nrdcindia.com.

Start-ups interested in incubation may fill out the prescribed proforma available on the website and send it to incubationcentre@nrdc.in, techs@nrdc.in. The call for the application will be open till 05/08/2025.
CBC 36206/11/0005/2526



সেই বিমানের ব্ল্যাক বক্সের তথ্যসন্ধান শুরু

আজকালের প্রতিবেদন
দিলা, ২৬ জুন

আজকালের প্রতিবেদন
বিমানের ব্ল্যাক বক্স থেকে তথ্য সংগ্রহ করার কাজ চলেছে। ১২ মুন বিমানের ব্ল্যাক বক্স, তার বিস্ময়জনক পরিস্থিতি-নির্ভরকর ভাষা সম্পর্কিত তথ্যের সন্ধানের জন্য ব্ল্যাক বক্সের তথ্য সংগ্রহ করা হচ্ছে।

ভোটার-তালিকা: কং চায় ডিজিটাল কম্পি, ফুটেজ

আজকালের প্রতিবেদন
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মহাভারতের বিধানসভা ভোটের হারের পর ভোটার-তালিকা সংক্রান্ত অভিযোগ তুলে সরকার হস্তক্ষেপ করেছে।

আজকালের প্রতিবেদন
দিলা, ২৬ জুন

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দিলা, ২৬ জুন
ভোটার-তালিকা সংক্রান্ত অভিযোগ তুলে সরকার হস্তক্ষেপ করেছে।

ডিজিটাল জালিয়াত: অভিযানে সিবিআই

বিবদ সংস্থা
দিলা, ২৬ জুন

ডিজিটাল জালিয়াত: অভিযানে সিবিআই
সিবিআই অভিযানে ডিজিটাল জালিয়াতের অভিযোগ তুলে সরকার হস্তক্ষেপ করেছে।

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF SHITHALA DEALERS LIMITED

YES BANK ইয়েস ব্যাঙ্ক লিমিটেড
আজকালের প্রতিবেদন
দিলা, ২৬ জুন

Piramal Finance
আজকালের প্রতিবেদন
দিলা, ২৬ জুন

আঞ্চলিক অফিস: ৪১, শেখরপুর সর্গী, দ্বিতীয় তল, ঢাকা-১০০০১৭
দিলা, ২৬ জুন

দেশের ৩৪৫ রাজনৈতিক দলকে বাদ দিচ্ছে কমিশন

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দিলা, ২৬ জুন

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কমিশন সূত্রে জানা গিয়েছে, প্রতিটি রাজ্য ও কেন্দ্রশাসিত অঞ্চলের মুখ্য নির্বাচনী আয়ুক্তির কাছে (সিইও) নিবেদন প্রেরণ করা হচ্ছে, তারা এই লক্ষ্যের মধ্যে থেকে একটির বাছনি করে নেবে।

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